

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 71 of 2014 &
IA- 133 of 2014**

Dated : 24th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution ... Appellant(s)
Company Ltd.**

Versus

**Maharashtra Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant (s) : Mr. G.Saikumar
Mr. Varun Pathak

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R-2
Mr. Buddy A. Ranganadhan for R.1

ORDER

It is now represented that the final Order has been passed on merits on 28.06.2014. Therefore, this Appeal as against the interim Order becomes infructuous.

Accordingly, the Appeal is dismissed as infructuous.

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**